

Central Administrative Tribunal
Principal Bench
O.A. No. 619/2016

New Delhi this the 26th day of October, 2016
Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. K.N.Shrivastava, Member (A)

1. Urvashi Sharma, (Age 64)
Assistant Nursing Superintendent, (Retd.)
W/o Shri Ravinder Kumar
23 Shanti Vihar, Karkarduma,
Delhi-110 092
2. Saria Chopra, (Age 64),
Assistant Nursing Superintendent, (Retd.)
D/o Late Shri Lakhmi Chand
R/o 2C/71, NIT Faridabad,
Haryana-121 001
3. Usha Kiran Sharma, (Age 64)
Assistant Nursing Superintendent (Retd.)
W/o Late Shri Sudesh Kumar Sharma,
R/o 6/94, 2nd Floor, New Moti Bagh,
New Delhi 110015
4. Santosh Kiran Taneja, (Age 63),
Assistant Nursing Superintendent, (Retd.)
W/o Late Shri V.K. Taneja
R/o Flat No.11, Geeta Apartments,
Geeta Colony, Delhi -110 031
5. Kamlesh Chawla, (Age 64)
Assistant Nursing Superintendent (Retd.)
W/o Shri O.P. Chawla
R/o 28/50, GF-West Patel Nagar
New Delhi 110008
6. Shanti Devi Yadav, (Age 64),
Assistant Nursing Superintendent (Retd.)
W/o Shri Birander Yadav
R/o Village & Post Badli Near Ice Cream Factory,
Delhi-110 042
7. Romi S.K. David, (Age-64)
Assistant Nursing Superintendent (Retd.)
W/o Shri S.K. David
R/o S-435, 1st Floor,
School Block, Shakarpur,
Delhi-110 091
8. Sushila Malhotra (Age 65)
Assistant Nursing Superintendent (Retd)
W/o Shri Sohan Lal Malhotra
170, Geeta Apartments, Geeta Colony,
Delhi -110 031
9. Amarjit Vij, (Age 63)
Assistant Nursing Superintendent, (Retd.)
W/o Shri Harish Kumar Vij
R/o 250, 1st Floor, Bhai Parmanand Colony,
Near Dr. Mukherjee Nagar,
Delhi-110 009

... Applicants

(By Advocate: Mr. C Rajaram)

Versus

1. Government of NCT of Delhi
Through its Chief Secretary
Delhi Sachivalaya, IP Estate,
New Delhi 110002
2. Medical Superintendent
Lok Nayak Hospital
GNCT of Delhi, Jawahar Lal Nehru Marg
New Delhi 110002.
3. Secretary (H&FW),
Department of Health & Family Welfare,
GNCT of Delhi, 9th Level, 'A' Wing,
Delhi Sachivalaya, IP Estate
New Delhi 110002. ... Respondents;

(By Advocate: Mr. Vijay Pandita)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Learned counsel for the respondents has produced before us an Order No. DH&FW-Q014/13/2016-HR-Nursing-Secy (H&FW) 252-259 dated 14th October, 2016. He prayed that in view of this order, the OA has become infructuous. Learned counsel for the applicants also conceded it.

2. Accordingly, the OA is dismissed as having become infructuous. All the pending MAs are also accordingly disposed of.

(K.N. Shrivastava)
Member (A)

/sarita/

(Raj Vir Sharma)
Member (J)

Order (oral)

None appeared on behalf of applicant. Learned counsel for the applicant is appearing since last two consecutive dates. Therefore, this O.A. is dismissed in default and for non prosecution.

**Central Administrative Tribunal
Principal Bench**

O.A. No. 619/2016

New Delhi this the 26th day of October, 2016

Hon'ble Sh. Raj Vir Sharma, Member (J)

Hon'ble Sh. K.N.Shrivastava, Member (A)

.... Applicant

(By Advocate: None)

.... Respondents

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Learned counsel for the respondents has produced before us an Order No. DH&FW-Q014/13/2016-HR-Nursing-Secy (H&FW) 252-259 dated 14th October, 2016. He prayed in view of this order that this OA has now become infructuous. Learned counsel for the applicant conceded that in view of this, now the OA has become infructuous. Accordingly, the OA is dismissed as having become infructuous.

**(K.N. Shrivastava)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

/sarita/

Order (oral)

None appeared on behalf of applicant. Learned counsel for the applicant is appearing since last two consecutive dates. Therefore, this O.A. is dismissed in default and for non prosecution.